

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA
UNSTARRED QUESTION NO. 886
TO BE ANSWERED ON 22ND DECEMBER, 2017

IMPLEMENTATION OF NFSA

886. SHRI PRABHAT JHA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether it is a fact that the supply system of foodgrains to the total rural population of the country under the National Food Security Act (NFSA) has not been established;
- (b) if so, the details thereof along with the reasons therefor;
- (c) whether adequate budget is being allocated by the Central Government to ensure proper implementation of the NFSA in all States; and
- (d) if so, the details thereof?

A N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a) & (b): National Food Security Act, 2013 (NFSA) is implemented under the joint responsibility of Central and State Governments. Central Government is responsible for allocation of foodgrains to States/UTs as per the entitlement of eligible households and coverage determined for the State/UT under the Act, and its delivery upto the designated depots of Food Corporation of India for each State/UT. Further responsibility for its distribution to the eligible households lies with State Governments/UT Administrations. As per provisions of the Act, foodgrains as per entitlement are being allocated by the Central Government to States/UTs, which are lifted by them and distributed to eligible households through about 5.27 lakh fair price shops, spread across the country. Thus, there exists a system for distribution of foodgrains under NFSA.

(c) & (d): Implementation of NFSA primarily entails distribution of subsidized foodgrains to eligible households as per provisions of the Act, for which expenditure is met out of budgetary allocation for food subsidy. An amount of Rs. 1,45,138.60 crore has been provided in the BE (2017-18) for food subsidy. In addition, there is a provision of Rs. 4500 crore in the BE (2017-18) for Central assistance to States/UTs for meeting expenditure on intra-State transportation and handling of foodgrains and margins to fair price shop dealers.
